GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2288 ANSWERED ON:11.03.2010 DUTIES/TAXES ON PETROL Pakkirappa Shri S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rates of duties and taxes in the price per litre of petrol in four metropolitan cities;
- (b) whether there is any proposal to rationalize or reduce the duties and taxes; and
- (c) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS(SHRI JITIN PRASADA)

(a) The rates of the Duties and Taxes in the retail selling price of Petrol in the four metropolitan cities are given below:

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(Rs. per litre)
S. No. Particulars
                     Delhi Kolkata Mumbai Chennai
1 Price without Customs Duty, Excise
Duty and Sales Tax components 23.02 23.84 23.95 23.44
2 Custom Duty
 (Based on1st Fortnight of March 2010) 1.73 1.73 1.73 1.73
      (3.65%) (3.38%) (3.35%) (3.35%)
3 Excise Duty
 (Presently levied at Rs.14.35 per
litre plus 3% Education Cess) 14.78 14.78 14.78 14.78
      (31.16%) (28.90%) (28.60%) (28.65%)
                 7.90 10.80 11.22 11.64
4 Sales Tax/VAT
      (16.66%) (21.11%) (21.71%) (22.56%)
5 Total of Customs Duty, Excise Duty
and Sales Tax components 24.41 27.31 27.73 28.15
      (51.47%) (53.39%) (53.66%) (54.56%)
6 Retail Selling Price (1+5) 47.43 51.15 51.68 51.59
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Figures in the parenthesis give the components of Customs Duty, Excise Duty and VAT as a percentage of RSP.

(b)to(c): Ministry of Finance has informed that at present, there is no proposal under consideration to rationalize or reduce the tax rates on Petrol.